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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.08.2018 at 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 267/9/HDB/2018
NAME OF THE COMPANY	Prathista Industries Ltd
NAME OF THE PETITIONER(S)	Centenary Polytex Pvt Ltd
NAME OF THE RESPONDENT(S)	Prathista Industries Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. ASHWANI KUMAR	ADVOCATE	nashwani.kumar@gmail.com 9052219194	N. Ashwani Kumar

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Operational creditor is present.

He reported that notice was served on corporate Debtor and that he will file the track report obtained from India post website about the service of notice on corporate debtor.

Further counsel directed to furnish the name of IRP including his consent in the prescribed form.

List the matter on 14.08.2018.

  
Member(Judl)